

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).20367/2009

(From the judgement and order dated 08/12/2008 in RFA No.97/2001 of The HIGH COURT OF KARNATAKA AT BANGALORE)

I.S.SIKANDAR (D) BY LRS.& ORS.

Petitioner(s)

VERSUS

K.SUBRAMANI & ORS.

Respondent(s)

(for final disposal)

Date: 24/01/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI

HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s)

Mr. M. Ram Babu, Adv.

For Respondent(s)

Mr. Basava Prabhu S Patil, Sr. Adv.

Mr. B.Subrahmanya Prasad, Adv.

Mr. Anirudh Sangneria, Adv.

Mr. Venkatakrishna Kunduru, Adv.

Mr. Rangunandan Kumar, Adv.

UPON hearing counsel the Court made the following

O R D E R

At the request of the counsel for the petitioners, hearing of the case is adjourned for four weeks.

| (Parveen Kr.Chawla)

| Court Master

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| | (Phoolan Wati Arora)

| | Court Master

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